

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1701

ANSWERED ON:04.12.2012

ALLOCATION OF COAL BLOCKS

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**Will the Minister of COAL be pleased to state:**

- (a) the number of power companies that have applied and been allotted coal blocks so far, company-wise;
- (b) whether the Government has to supply coal for the power sector without any interruption and on priority;
- (c) if so, the criteria fixed for this purpose; and
- (d) the steps taken/being taken by the Government to provide uninterrupted coal supply on priority to power sector?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASH BAPU PATIL)

- (a): the number of power companies that have applied and been allotted coal blocks so far, company-wise are given at Annexure.
- (b) & (c): As per the New Coal Distribution Policy notified by Government in October, 2007, in respect of power sector, 100% of the quantity as per the normative requirement of power sector consumers would be considered for supply of coal through Fuel Supply Agreement (FSA) by Coal India Limited (CIL) at notified prices.
- (d): The terms of supply of coal to power utilities are guided by the provisions of the Fuel Supply Agreement (FSAs) signed between the coal company and the power plant. Further, an Inter-Ministerial Sub-Group in the Ministry of Coal which comprises representatives of Ministry of Power, Central Electricity Authority, Railways and Planning Commission regularly monitors the dispatch of coal to power stations and takes contingency decisions, as and when required, for prioritizing movement of coal, keeping in view the coal stock position at the power stations.